

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 85(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: Subhas Chand Manocha & Ors.

Vs.

M/s.Galaxy Footwear Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MANMEET KAUR	Adv	for Respondents	
2.	CHAND CHOPRA	Adv		
3.	MR. A.S. CHANDIOK	Sr Adv.		
4.	MR. TARANG GUPTA	Adv		
5.	SHARAD RAJWANSHI	PCS.		

1.	VK Chaudhary	Sr. Adv.	for Petitioners	
2.	Ranjana Roy Gauri	Adv.		
3.	Sgt Yadav	Adv.		
4.	Vasudha Sen	Adv.		

Order

For orders, see order in CP 86(ND)/2016.